

(d) if so, the details thereof?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) and (b). Information is being collected and will be placed on the Table of the House.

(c) and (d). The schemes to be implemented during the Ninth Five Year Plan have still not been finalized.

[English]

Recommendations of NHRC

151. SHRI KODIKUNNIL SURESH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the National Human Rights Commission (NHRC) has urged the Union Government to take urgent action on separating the investigative Wing of Police from that of law and order and insulating it from political, executive and other interferences;

(b) if so, the details thereof and the response of the Government thereto.

(c) whether the NHRC has also recommended for initiating necessary action on the setting up of autonomous State Security Commission and Statutory tenure for Chief of State Police; and

(d) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : (a) to (d). National Police Commission in its second report has inter alia recommended separation of investigative wing of Police from that of law and order as also recommended setting up of autonomous State Security Commission etc. These recommendations have been forwarded to the State Governments for taking necessary follow-up action at their end as "Police" is a subject matter within the jurisdiction of the State. The National Human Rights Commission has been interacting with the Government on the modalities of implementing the above and other measures to ensure greater accountability in policing.

[Translation]

Soyabean

152. DR. LAXMI NARAYAN PANDEY : Will the Minister of AGRICULTURE be pleased to state :

(a) the annual requirement of Soyabean in the Soya industries in different parts of the country,

(b) the estimated annual production thereof in the country,

(c) whether Soyabean is being imported to meet the requirement; and

(d) if so, the measures being taken/proposed to be taken by the Government to boost the production of Soyabean so as to stop its import?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) The State-wise Soyabean processing installed capacity per annum in the country is as under :

State	Capacity per annum (in tonnes)
1. Andhra Pradesh	7,59,000
2. Gujarat	10,71,000
3. Haryana	90,000
4. Karnataka	1,53,000
5. Maharashtra	21,87,000
6. Madhya Pradesh	88,63,500
7. Punjab	2,10,000
8. Rajasthan	5,25,000
9. Tamil Nadu	90,000
10. Uttar Pradesh	3,87,000
Total	1,43,35,500

(b) The estimated production of Soyabean in the country during 1995-96 is 49.9 lakh tonnes.

(c) Large scale imports of Soyabean have not been made during 1995-96.

(d) To increase the production of Soyabean, a Centrally Sponsored Oilseeds Production Programme is in operation in all the major and potential Soyabean growing States in the country. Under the programme, assistance is provided for production and distribution of seeds, distribution of minikits, Rhizobium culture, Gypsum Pyrites, improved farm implements etc. In addition, frontline and general demonstrations are conducted on farmer's fields to transfer the production technology

Grants to Voluntary Organisations

153. SHRI LALIT ORAON : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the name of the social and voluntary organisations to which grants have been provided by the Government for plantation, afforestation and wildlife protection etc. from January, 1 1993 to June, 30, 1996, State-wise;

(b) whether the Government propose to conduct an on-the spot inspection of the working of these organisations in order to carry out the review thereof;

(c) if so, the details thereof; and